CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 138/TT/2020

Date: 20.3.2020

Shri S.S. Raju,
Senior General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject:-Truing up of transmission tariff for 2014-19 period and determination of transmission tariff for 2019-24 period for assets under "Transmission System associated with Rapp 7 and 8 Part-A".

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission(Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 20.4.2020:-

2. Clarify/submit the following information:

i. Forms-4, 5, 12A, 13 for 2014-19 period and Forms 4 and 10 for 2019-24 period.
ii. Legible copy of the cash IDC statement.
iii. With regard to additional capitalization claimed during 2017-18 to 2018-19 period, submit details in the following format for the asset covered in the instant petition:-

Asset No.	Head wise /Party wise	Particulars#	Year of Actual Capitalisation	Outstanding Liability as on COD/31.4.2014*	Discharge (year-wise)	Reversal (year-wise)	Additional Liability Recognized	Outstanding Liability as on 31.3.2019
					2014-19 period	2014-19 Period	2014-19 Period	
					-	-	-	-

TL/SS/Communication Systems etc.
* Whichever is later
^Works deferred for execution, contract amendment - please specify

3. In case the above said information is not filed within the specified date, the petition shall be disposed on the basis of the information already on record.

Yours faithfully,
Sd/-
(Rajendra Kumar Tewari)
Bench Officer